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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/ (IB)/2017
NAME OF THE PETITIONER(S) : BIG NILE VENTURES LTD
NAME OF THE RESPONDENT(S) : STNITHI INSURANCE SERVICES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. Matter is posted for the appearance of both the parties and to submit their final arguments failing which an appropriate order will be passed. Put up on **28.08.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)